



GOVERNMENT OF KARNATAKA

No. HFW 266 ACS 2020

Karnataka Government Secretariat
Vikasa Soudha
Bengaluru, dated: 24.07.2020

CIRCULAR

Sub: Constitution of "Medical Experts Committee" at District level for supervision of COVID-19 Hospitals.

Ref: Circular No. HFW 107 ACS 2020, dated 14.04.2020.

Vide Circular cited at Reference above, it was directed that all Deputy Commissioners shall constitute a District Level Medical Expert Committee consisting of the experts from the fields of Anaesthesia, Pulmonary Medicine, Cardiology, General Medicine etc., both from the public and private sectors to advise and guide in the management of COVID-19 cases on a regular basis.

In view of the evolving situation of COVID-19 in the State, it is important that good quality medical care is provided to all patients admitted in COVID institutions/hospitals (CCC, DCHC, DCH). Hon.ble Supreme Court of India in their Suo Motu W.P. (Civil) No. 7/2020, has directed to constitute an Expert Committee to look after various aspects of inspection, supervision and issuing necessary directions to all Government Hospitals, COVID Hospitals and other hospitals which are taking care of COVID-19 patients.

Thus, it is imperative that the Medical Expert Committee is re-constituted with a wider range of functions. Accordingly, the Deputy Commissioners are directed to re-constitute / notify the Medical Expert Committee with the following constitution:

1.	Director/ Medical Superintendents / HoD of a Government Medical College/ District Surgeon / a Doctor of repute	Chairman
2.	A senior clinician of the district (Government/Private)	Member
3.	A senior physician / pulmonologist of the district (Government/Private)	Member
4.	A senior Anaesthetist/Intensivist of the district (Government/Private)	Member
5.	District President, Indian Medical Association	Member
6.	Professor of Community Medicine/ Public Health Specialist	Member
7.	Professor of Medical Microbiology/ Medical Microbiologist	Member
8.	District Surgeon	Member
9.	District Health and Family Welfare Officer	Member Secretary

The Committee shall regularly monitor and supervise all COVID-19 institutions/ hospitals (CCC, DCHC, DCH), both government and private in the district. The Committee shall also carry out the following activities:

Functions of the Committee:

1. To ensure that ambulance, emergency, laboratory, clinical, reporting mechanism and other essential COVID services are provided efficiently and also assess capacity to handle surges of cases.

2. To ensure installation of CCTVs in the COVID wards & peruse the footages of CCTV, etc.
3. To ensure that information about hospital beds and other patient related services are appropriately displayed in the hospital reception using a LED display system.
4. To ensure that a helpdesk is functional in the reception area
5. To ensure that supplies of drugs and diet are satisfactory
6. To ensure that kitchen, rest rooms, sanitation, etc. are satisfactory
7. To oversee facilities for patients and attendants are satisfactory and relevant feedbacks are directly taken
8. To oversee that the standard protocols of COVID-19 of the State/ Central Government are duly complied
9. To oversee that the dead bodies are handled in a dignified manner and the relatives have no complaints in this regard
10. To examine the duty rosters and ensure that safety measures for healthcare workers are followed
11. Any other aspect the Committee considers important

The Committee shall give its report immediately to the inspected institution and to the Deputy Commissioner after every inspection and its compliance is verified in the subsequent visit/s of the Committee.

The Deputy Commissioner shall submit a consolidated District Report on a regular basis to the Chief Secretary to Government of Karnataka, Additional Chief Secretary, Health and Family Welfare Department and Principal Secretary to Govt., Medical Education Department.

All Deputy Commissioners shall notify formation of the Committee within a week of receipt of this Order.

In respect of Bengaluru Urban (including BBMP area) and Bengaluru Rural Districts, the Commissioner, BBMP will constitute and monitor the functioning of the Committee.

(Jawaid Akhtar)
(Jawaid Akhtar)

Additional Chief Secretary to Govt.
Health and Family Welfare Department

To:

- 1) All Deputy Commissioners
- 2) All Chief Executive Officer of Zilla Panchayat
- 3) All District Surgeons / All District Health and Family Welfare Officers
- 4) All Dean and Directors of Government Medical Colleges
- 5) District President, Indian Medical Association

Copy to:

- 1) Commissioner, BBMP
- 2) Commissioner, HFWS
- 3) Mission Director, NHM
- 4) Director, HFWS
- 5) Director, Medical Education.
- 6) Office Copy